GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2708 ANSWERED ON:12.03.2010 RECOMMENDATIONS OF CCFS Ganeshamurthi Shri A.;Sharma Dr. Arvind Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has made any assessment of the financial impact on industries caused by long delays in issue of final notification covering matters approved by the Central Committee for Food Standards (CCFS);

(b) if so, the details thereof and the reasons for such delays;

(c) the details of the issues discussed by CCFS during their recent meetings including the sittings held during February 2008 and August 2008;

(d) the recommendations made by CCFS after such meetings and the action taken by the Government thereon;

(e) whether notifications have been issued on the recommendations which are accepted by the Government; and

(f) if so, the details thereof and if not, the reasons therefor and the time by which notifications are likely to be issued by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a)& (b): No.

(c): The issues having implications for public health discussed by CCFS in its meetings held in February,2008 and August, 2008 are relating to report of its Technical Sub Committees namely:-

Oils and Fats

Methods of analysis and sampling

Food additives and contaminants

Pesticide residues

Nutrition, foods for special dietary uses, infant foods/infant milk substitutes

Standards for Iron Fortified Iodised Salt (Double Fortified Salt) under PFA Rules, 1955.

Delegation of power/ functions of the CCFS to its Sub Committee on Pesticide and Veterinary Drugs under section 3(5) of Prevention of Food Adulteration Act, 1954.

(d) to (f) Based on the recommendations of CCFS seven draft notifications were published in the Gazette of India for public comments as required under Section 23(1) of the PFA Act, 1954. The draft Rules regarding Nutrition and Infant foods has not been published yet due to longer consultation process.